

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA

UNSTARRED QUESTION NO. 796

TO BE ANSWERED ON FRIDAY, THE 26TH JULY, 2024

Progress in Development of Infrastructural Facilities for Judiciary

796. SHRI JAGDAMBIKA PAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has any data of the progress and achievements of the Centrally Sponsored Scheme for the Development of Infrastructure Facilities for Judiciary since its inception till date including the number of court halls and residential units established under the scheme;
- (b) if so, the details thereof; and
- (c) the amount of fund allocated for Development of Infrastructure Facilities for Judiciary in the State of Uttar Pradesh and also the number of court halls and residential units currently under construction in Uttar Pradesh?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

- (a) & (b): The primary responsibility to provide Judicial Infrastructure for Subordinate Judiciary rests with the State Governments. The Union Government supplements the resources of the State/UT Governments, by providing financial assistance through the Centrally Sponsored Scheme (CSS) for Development of Judicial Infrastructure. The scheme covers construction of Court Halls and

Residential Units for Judicial officers along with Lawyer Halls, Toilet Complexes and Digital Computer Room.

Monitoring of the progress of judicial infrastructure under the scheme is done through Nyaya Vikas portal 2.0. As per this portal, 23,074 number of court halls and 20,889 number of residential units have been constructed in the district and subordinate courts for Judicial Officers as on date, of which 7,256 court halls and 10,678 residential units have been constructed since the year 2014. Further, 3,022 Court Halls and 2,493 Residential Units are under construction as on date. The State/UT-wise detail of completed and under construction court halls and residential units is **annexed**.

(c): Since inception of the scheme in 1993-94, a sum of Rs. 1,656.41 crore has been released as Central Share to the State of Uttar Pradesh, of which Rs. 74.12 crores has been released during the current financial year 2024-25. Under the scheme, total number of 2,835 Court Halls and 2,555 Residential Units have been constructed as on date for Judicial Officers of District and Subordinate Courts in the state of Uttar Pradesh. Also, 329 Court Halls and 258 Residential Units are under construction in Uttar Pradesh.

STATEMENT REFERRED TO PART (A) OF THE LOK SABHA UNSTARRED QUESTION NO. 796 FOR REPLY ON 26.07.2024**STATE-WISE STATEMENT OF AVAILABILITY OF JUDICIAL INFRASTRUCTURE AS ON DATE**

Sl. No.	States & Uts	Total Court Halls	Total Court Halls Under Construction*	Total Residential Units	Total Residential Units Under Construction*
1	Andaman and Nicobar	15	0	11	0
2	Andhra Pradesh	648	90	600	13
3	Arunachal Pradesh	34	5	32	2
4	Assam	421	72	385	19
5	Bihar	1541	184	1202	308
6	Chandigarh	29	1	29	0
7	Chhattisgarh	495	58	453	837
8	D & N Haveli	3	0	3	0
9	Daman & Diu	5	3	5	0
10	Delhi	699	0	348	70
11	Goa	47	32	20	0
12	Gujarat	1509	97	1360	65
13	Haryana	575	75	558	65
14	Himachal Pradesh	178	10	155	7
15	Jammu and Kashmir	202	46	138	8
16	Jharkhand	650	12	583	0
17	Karnataka	1230	166	1185	47
18	Kerala	571	67	555	30
19	Ladakh	11	0	4	0
20	Lakshadweep	3	0	3	0
21	Madhya Pradesh	1602	392	1769	154
22	Maharashtra	3683	531	3597	144
23	Manipur	42	8	16	6
24	Meghalaya	70	25	69	90
25	Mizoram	47	32	38	8
26	Nagaland	30	4	39	0
27	Odisha	836	156	736	97
28	Puducherry	34	0	27	0
29	Punjab	610	21	624	33
30	Rajasthan	1385	350	1175	157
31	Sikkim	20	6	15	1
32	Tamil Nadu	1242	40	1363	7
33	Telangana	549	21	472	5
34	Tripura	83	27	80	33
35	Uttar Pradesh	2835	329	2555	258
36	Uttarakhand	253	66	212	3
37	West Bengal	887	96	473	26
TOTAL		23074	3022	20889	2493

* As per Nyaya Vikas Portal